

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.2/AM22
HELD ON 07.07.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. NC/7/Meet/Jun/202122/2 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 07.07.2021, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 1/87 dated 19.05.2021 since uploaded on DGFT website.

ONLINE CASES

1	Case No.:1	Party Name: RESPONSIVE INDUSTRIES LTD	Meet No/Date: NC/7/Meet/Jun/202122/2	Status: Deferred
	F. No.HQRNORM APPLY 00020967 AM22	RLA File :	Lic.No/Date:	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. EXACT NAME OF IMPORT ITEM NO.2 AND 4.			
2	Case No.:2	Party Name: K K NAG PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2	Deferred
	F. No.HQRNORM APPLY 00020967 AM22	RLA File : 072404000197 AM12	Lic.No/Date: 0710083332	
			18/10/2011	

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00020967 AM22, the Committee decided to issue deficiency letter for submission of following information and deferred the case:-

- (i) Details of wastage claimed.
- (ii) Details of indigenous items
- (iii) Appendix 4E

Case No.:3	Party Name: AMAR CHAND & SONS	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
F. No. 018705000844 AM21	RLA File : 302404000037 AM18	Lic.No/Date: 3010104224 29/01/2018	
3 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. A copy of NOC for the import of used tubes scrap (Pressed/baled/shredded/multiple cuts).			
2. Calculation for the requirement of scrap for the manufacture of Reclaim Rubber BUTYL SHEETS with wastage separately.			
3. To indicate clearly whether only tube scrap or Tyre Scrap will also be imported.			

Case No.:4

Party Name: WACKER
METROARK CHEMICALS
PRIVATE LIMITED

Meet No/Date:
NC/7/Meet/Jun/202122/2
07.07.2021

Approved

F. No.HQRNORM APPLY
018705000125 AM19

RLA File : 022404000004
AM19

Lic.No/Date: 0210208363
25/04/2018

Decision : The committee noted that the case is pending for a long time and no comments are forthcoming. Accordingly it considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Belsil(R) UL 630 M5 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)([250 tons will be supplied in SCHUTZ ECO BULK MX 1000])	250MT	Iso Tridecanol Ethoxylated /Iso Tridecyl Alcohol	12435Kg
Belsil(R) UL 9810 M5 (Emulsion of Silicone Fluid/DimethylPolysiloxane) ([150 tons will be supplied in SCHUTZ ECO BULK MX1000])	150MT	Iso Tridecanol Ethoxylated /Iso Tridecyl Alcohol	12435Kg
Wetsoft (R) 333((Emulsion of Speciality Polysiloxane))	100MT	Marlon AS 3/Rhodacal SSA/ R/ NANSAS SA / F	17854Kg
Wetsoft (R) 237 Conc/ Metroark 723 Finish /Metroark723((Emulsion of Speciality Polysiloxane))	100MT	Marlon AS 3/Rhodacal SSA/R/ NANSAS SA / F	17854Kg
		SCHUTZ ECO BULK MX 1000	400Nos.
		SCHUTZ ECO BULK MX 1000	400Nos.
		2-Methyl -4-Isouthiazolin -3-one	100Kg

D. K. Kumar

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		Wetsoft NE809/Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C405	81424Kg
		Wetsoft NE809/Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C405	81424Kg
		BAYPRET USV	16453Kg
		Lutensol XL80/Lutensol XL 50	1216Kg
		Dimethylcyclosiloxane/ Dimethylcyclosiloxane mixture (DMC)/KF-9702-T	190240Kg
		Dimethylcyclosiloxane/ Dimethylcyclosiloxane mixture (DMC)/ KF-9702-T	190240Kg

RA may take consequential action as per Policy / Procedures.

Case No.:5	Party Name: A K RUBBER	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
F. No.HQRNORM APPLY 00044045 AM21	RLA File : 522404000073 AM21	Lic.No/Date: 5211000011 21/12/2020	
5	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. A copy of NOC for the import of CUT /MULTIPLE CUT RUBBER ARTICLE SCRAP (IN LESS THAN 35MM SIZE). 2. Calculation for the requirement of scrap for the manufacture of crumb rubber indicating Mesh size of Crumb Rubber.		

Case No.:6	Party Name: GEM POLYTECH INDUSTRIES PVT LTD	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
F. No.HQRNORM APPLY 00043456 AM21	RLA File : 02AA04006056 AM21	Lic.No/Date: 0211000054 21/12/2020	
6	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. EXACT AND SPECIFIC NAME OF IMPORT ITEM NO.1 WITH CATALOGUE.		

Case No.:7	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
F. No.HQRNORM APPLY 00043821 AM21	RLA File : 05AA04019724 AM21	Lic.No/Date: 0511000296 21/12/2020	
7	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to		

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 वाणिज्य एवं उद्योग मंत्रालय
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 Udyog Bhawan, New Delhi

the authorization holder for submission of the following information and deferred the case:-

1. A copy of NOC for the import of used tyre scrap (Pressed/ baled shredded / multiple cuts) and declaration that it will be used only in this advance licence and not in other Restricted item import.
2. Calculation for the requirement of scrap for the manufacture of Reclaim Rubber with giving wastage separately.

Case No.:8	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
F. No.HQRNORM APPLY 00004649AM22	RLA File : 03AA04033708 AM21	Lic.No/Date: 0311003055 06/04/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00004649AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Item	Qty (Kg)
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088
		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICIZER	4.296

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

			CISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134
		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:9 Party Name: BALKRISHNA INDUSTRIES LIMITED Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021 Approved

F. No.HQRNORM APPLY 00004650 AM22

RLA File : 03AA04033848 AM21

Lic.No/Date: 0311003056 06/04/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00004650 AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,750,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.021
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.897
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.173
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.835
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.198
		7	CARBON BLACK	26.854
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.069
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.028

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	11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.042
	12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.563
	13	RUBBER CHEMICAL :ANTIOXIDANTS	1.001
	14	RUBBER CHEMICAL :ACCELERATOR	0.586
	15	RUBBER CHEMICAL :RETARDERS	0.102
	16	ZINC OXIDE	1.901
	17	STEARIC ACID	1.095
	18	MICROCRYSTALLINE PETROLEUM WAX	0.801
	19	PRECIPITATED SILICA	0.106
	20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.633
	21	PETROLEUM TACKIFIER RESIN	0.009
	22	PHENOLIC TACKIFIER RESIN	0.585
	23	INSOLUBLE SULPHUR	0.161
	24	SILANE COUPLING AGENT	0.003
	25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.006
	26	PROCESSING ADDITIVES	0.429
	27	HOMOGENIZING AGENT	0.089
	28	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	29	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	30	BLADDERS (Qty. in Nos.)	0.020
	31	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	98.767

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:10	Party Name BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
10 F. No.HQRNORM APPLY 00004648 AM22	RLA File : 03AA04033846 AM21	Lic.No/Date: 0311003054 06/04/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00004648 AM22, the Committee decided to ratify following norms:-			

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Export Item	Qty	S.No.	Import Items	Qty. (Kg)
New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide (Total Quantity to be exported 2,760,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.275
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	32.305
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.440
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.864
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	10.691
		6	CARBON BLACK	21.154
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.115
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.110
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.741
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.478
		11	RUBBER CHEMICAL :ANTIOXIDANTS	1.059
		12	RUBBER CHEMICAL :ACCELERATOR	0.519
		13	RUBBER CHEMICAL :RETARDERS	0.080
		14	ZINC OXIDE	2.240
		15	STEARIC ACID	1.282
		16	MICROCRYSTALLINE PETROLEUM WAX	0.845
		17	PRECIPITATED SILICA	0.766
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.233
		19	PHENOLIC TACKIFIER RESIN	0.247
		20	INSOLUBLE SULPHUR	0.179
		21	PROCESSING ADDITIVES	0.741
		22	HOMOGENIZING AGENT	0.001
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200


 दिलीप कुमार / DILIP KUMAR
 उप निदेशक विदेश व्यापार/Dy DGFT
 विदेश व्यापार निदेशालय/DGFT
 कृषि एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

			TOTAL	94.935
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:11	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
F. No.HQRNORM APPLY 00005606 AM22	RLA File : 03AA04033974 AM21	Lic.No/Date:0311003071 07.04.2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00005606 AM22, the Committee decided to ratify following norms:-

Export Item	QTY	S.No.	Import Items	Qty.(Kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester (Total Quantity to be exported 1,200,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.658
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.000
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.488
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.658
		6	CARBON BLACK	26.696
		7	NYLON TYRE CORD FABRIC (DIPPED)	3.299
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	2.913
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.054
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.522
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.237
		13	RUBBER CHEMICAL :ACCELERATOR	0.643
		14	RUBBER CHEMICAL :RETARDERS	0.117
		15	ZINC OXIDE	1.833
		16	STEARIC ACID	0.914
		17	MICROCRYSTALLINE PETROLEUM WAX	0.880

B. L. P. Kumar

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अभिषेक एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.209
		19	PHENOLIC TACKIFIER RESIN	0.573
		20	INSOLUBLE SULPHUR	0.328
		21	PROCESSING ADDITIVES	0.503
		22	HOMOGENIZING AGENT	0.260
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	100.928

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.: 12

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021

Approved

F. No.HQRNORM APPLY 00005708 AM22

RLA File : 03AA04033975 AM21

Lic.No/Date:0311003073 07.04.2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00005708 AM22, the Committee decided to ratify following norms:-

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Export Item	QTY	S.No.	Description	QTY
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt (Total Quantity to be exported 1,560,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.084
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.963
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.714
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	11.283
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.265
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.133
		7	CARBON BLACK	24.627
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.890

A. K. Kumar

डिप्टी सचिव/डी.पी.ए. क्लर्क
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विदेश व्यापार निदेशालय/DGFT
कमिश्नरी एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.060
10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.439
11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.894
12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.529
13	RUBBER CHEMICAL :ANTIOXIDANTS	1.254
14	RUBBER CHEMICAL :ACCELERATOR	0.612
15	RUBBER CHEMICAL :RETARDERS	0.104
16	ZINC OXIDE	1.967
17	STEARIC ACID	0.790
18	MICROCRYSTALLINE PETROLEUM WAX	0.795
19	PRECIPITATED SILICA	0.717
20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.330
21	PETROLEUM TACKIFIER RESIN	0.124
22	PHENOLIC TACKIFIER RESIN	0.591
23	INSOLUBLE SULPHUR	0.467
24	SILANE COUPLING AGENT	0.136
25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.140
26	AGEING RESISTANCE CHEMICAL (HTS)	0.103
27	PROCESSING ADDITIVES	0.382
28	HOMOGENIZING AGENT	0.175
29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.029
30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
32	BLADDERS (Qty. in Nos.)	0.020
33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
	TOTAL	101.167

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

A. G. K. Kishan
 Dy. Director, Foreign Trade / Dy. DGFT
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Case No.:13	Party Name: CALCO POLY TECHNIK PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00005894 AM22	RLA File : 05AA04043391 AM21	Lic.No/Date: 0511002117 07.04.2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File 13 No. HQRNORMAPPLY00005894 AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
30 PERCENT GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND	76200Kg	GLASS FIBER CHOPPED STRANDS	22860Kg
		NYLON 6 CHIPS	49530Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:14

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021

Approved

HQRNORM APPLY 00006430 AM22

RLA File : 03AA04033928 AM21

Lic.No/Date:0311003085 08.04.2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00006430 AM22, the Committee decided to ratify following norms:-

14

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.025
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.040
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.237
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.879
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.541
		6	CARBON BLACK	26.675
		7	NYLON TYRE CORD FABRIC (DIPPED)	4.022
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.045
		9	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.267
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.322
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.372
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.334
		13	RUBBER CHEMICAL :ACCELERATOR	0.604

L. K. P. Kumar
 Director General, DGFT
 उप निदेशक, निर्यात व्यापार/Dy. DGFT
 निर्यात व्यापार, मन्त्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	14	RUBBER CHEMICAL :RETARDERS	0.106
	15	ZINC OXIDE	1.823
	16	STEARIC ACID	0.755
	17	MICROCRYSTALLINE PETROLEUM WAX	0.744
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.492
	19	PHENOLIC TACKIFIER RESIN	0.673
	20	INSOLUBLE SULPHUR	0.510
	21	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.144
	22	AGEING RESISTANCE CHEMICAL (HTS)	0.131
	23	PROCESSING ADDITIVES	0.448
	24	HOMOGENIZING AGENT	0.425
	25	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
	26	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	27	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	28	BLADDERS (Qty. in Nos.)	0.020
	29	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	101.219

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:15 Party Name: BALKRISHNA INDUSTRIES LIMITED Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021 Approved

HQRNORM APPLY 00006481 AM22 RLA File : 03AA04033948 AM21 Lic.No/Date:0311003086 08.04.2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00006430 AM22, the Committee decided to ratify following norms:-

15

Export Item	QTY	S.No.	Import Items	Qty.(Kg)
Solid rubber tyres for motor vehicles. (Total Quantity to	100 kgs	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	53.926
		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.706

Silp Kumar

उद्योग विभाग, नई दिल्ली, भारत
विदेश व्यापार निदेशालय/DCEN
मंत्रालय एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

be exported 1,950,000.00 kgs)	3	SYNTHETIC RUBBER:STYRENE BUTADIENE RUB BER SBR-1500/1502	0.801
	4	SYNTHETIC RUBBER:OIL EXTENDED STYRENE B UTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.750
	5	CARBON BLACK	22.174
	6	WIRE OF IRON OR NON-ALLOY STEEL OF A THIC KNES ABOVE 18 SWG BUT UP TO 26 SWG (BRO NZE COATED TYRE BEADWIRE)	1.420
	7	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.542
	8	RUBBER CHEMICAL :ANTIOXIDANTS	0.826
	9	RUBBER CHEMICAL :ACCELERATOR	0.960
	10	RUBBER CHEMICAL :RETARDERS	0.190
	11	ZINC OXIDE	3.000
	12	STEARIC ACID	1.149
	13	MICROCRYSTALLINE PETROLEUM WAX	0.038
	14	PRECIPITATED SILICA	1.393
	15	RAE (Residual Aromatic Extract) OIL OR SIMILAR P RODUCTS IN WHICH THE WEIGHT OF THE AROM ATIC CONSTITUENTS EXCEEDS THAT OF THE N ON AROMATIC CONSTITUENT, USED AS PLASTI CISERS AND ALSO KNOWN AS RUBBER PROCES S OIL.	1.994
	16	PETROLEUM TACKIFIER RESIN	0.051
	17	PHENOLIC TACKIFIER RESIN	0.451
	18	INSOLUBLE SULPHUR	0.438
	19	HOMOGENIZING AGENT	0.219
	TOTAL		95.028

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

16	Case No.:16	Party Name: SUPREME POLYWEAVE PRIVATE LIMITED.	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
	HQRNORM APPLY 00008052 AM22	RLA File : 03AA04001054 AM22	Lic.No/Date: 0311003101 09/04/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00008052 AM22, the Committee decided to ratify the license as under:-				
Export item		Quantity	Import item	Quantity

D. K. Kumar
 दिलीप कुमार / DILIP KUMAR
 उप महासंचालक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

ARTICLE MADE OF POLYETHYLENE (ARTICLE MADE OF POLYETHYLENE)	150000Kg	HDPE GRANUALS	63000Kg
		MDPE GRANUALS	78750Kg
		LLDPE GRANUALS	11025Kg
		LDPE GRANUALS	4725Kg

RA may take consequential action as per Policy / Procedures.

Case No.:17	Party Name: AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:NC/7/Meet/Jun/20212 2/2 07.07.2021	Approved
HQRNORM APPLY 00011960 AM22	RLA File : 05AA04003319 AM22	Lic.No/Date: 0511002172 12/04/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00011960 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
BOPP TAPE HAVING NET CONTENT OF 10000.00 KG OF BOPP FILM OF 23 MICRON	18690Kg	BOPP FILM	10200Kg
BOPP TAPE HAVING NET CONTENT OF 40000.00 KG OF BOPP FILM OF 23 MICRON	74760Kg	BOPP FILM	40800Kg

RA may take consequential action as per Policy / Procedures.

Case No.:18	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQRNORM APPLY 00019886 AM22	RLA File : 02AA04000995 AM22	Lic.No/Date: 0211000553 16/04/2021	

Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.

Case No.:13	Party Name: CALCO POLY TECHNIK PRIVATE LIMITED	Meet No/Date:NC/7/Meet/Jun/20212 2/2 07.07.2021	Approved
HQRNORM APPLY 00021701 AM22	RLA File : 05AA04043393 AM21	Lic.No/Date: 0511002234 19.04.2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00021701 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
30 PERSENT GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND (PLASTICS GOODS)	65000Kg	GLASS FIBER CHOPPED STRANDS	19500Kg
		NYLON 6 CHIPS	42250Kg

RA may take consequential action as per Policy / Procedures.

A. G. P. Kumar

डिप्टी सचिव/डी.पी.कुमार
उप सचिव/डी.पी.कुमार
विदेश व्यापार मंत्रालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:20	Party Name: SHISH INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
20	HQRNORM APPLY HQ File .00021964 AM22	RLA File : 52AA04001117 AM22	Lic.No/Date: 5211000625 19/04/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:21	Party Name: POLYFILL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
21	HQRNORM APPLY 00022053 AM22	RLA File : 34AA04000298 AM22	Lic.No/Date: 3411000463 19/04/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:22	Party Name: Welspun Flooring Limited	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
22	HQRNORM APPLY 00022376 AM22	RLA File : 03AA04029569 AM21	Lic.No/Date: 0311003167 20/04/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:23	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
23	HQRNORM APPLY : 00022870 AM22	RLA File : 07AA04000944 AM22	Lic.No/Date: 0711000908 20/04/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:24	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
	HQRNORM APPLY 00023386 AM22	RLA File : 07AA04000955 AM22	Lic.No/Date: 0711000916 21/04/2021	
24	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.EXACT AND SPECIFIC NAME OF IMPORT ITEM NO.5 WITH CATALOGUE ALONG WITH SOLID CONTENT 2.NETT CONTENT OF IMPORT ITEM NO 3 AND 4 IN EXPORT			

25	Case No.:25	Party Name: SHYAMALI	Meet No/Date:	Approved
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Dilip Kumar

रिजि. ऑफर/ DILIP KUMAR
उप महा निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	EXPORT	NC/7/Meet/Jun/202122/2 07.07.2021	
HQRNORM APPLY 00025498 AM22	RLA File : 04AA04001632 AM22	Lic.No/Date: 0411000715 23/04/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00025498 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
TABLE MAT 38 CM DIA(POLY PROPYLENE PLASTIC WITH ASSORTED COLOURS (500000 NOS))	35000Kg	PP MAT STITCHING YARN WITH ASSORTED COLOURS	2550Kg
TABLE MAT 38 CM DIA(POLY PROPYLENE PLASTIC WITH ASSORTED COLOURS (500000 NOS))	35000Kg	POLYPROPYLENE YARN	33150Kg
		PP MAT STITCHING WITH ASSORTED COLOURS	2550Kg
		POLYPROPYLENE TAPE	33150Kg

RA may take consequential action as per Policy / Procedures.

Case No.:26	Party Name: MERIT POLYMERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00026222 AM22	RLA File : 03AA04033283 AM21	Lic.No/Date: 0311003304 26/04/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00026222 AM22, the Committee decided to ratify the license as under:-

26	Export item	Quantity	Import item	Quantity
	THERMO PLASTIC ELASTOMER ?	100000Kg	Polypropylene	30900Kg
	TPE (Net contents per kg.: - 1)		SEBS	51500Kg
	Polypropylene 0.300 kg 2) Thermo		Heavy Liquid Paraffin Oil	19570Kg
	Plastic Elastomer Tpe Such As SBS ,		Wax	515Kg
	SEBS 0.500 kg 3) Heavy Liquid Paraffin		Additives 0.005 kg	515Kg
	Oil 0.190			
	kg 4) Additives 0.005 kg 5) Wax 0.005			
	kg)			

RA may take consequential action as per Policy / Procedures.

Case No.:27	Party Name: K L J POLYMERS AND CHEMICALS LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00026670 AM22	RLA File : 05AA04005938 AM22	Lic.No/Date: 0511002291 26/04/2021	

27 Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00026670AM22, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
63/0-PVC COMPOUND (COMPACT GRADE)	600000Kg	PVC RESINS	360138Kg
		PHTHALATE PLASTICIZERS	229500Kg

Dr. P. K. Kumar
 Dy. Secy. (I) / DIPLOMA
 उप. मंत्रालय/विदेश व्यापार/Dy. DGFT
 विदेश व्यापार मंत्रालय/विदेश व्यापार
 मंत्रालय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		CALCIUM CARBONATE	11769Kg
		PVC STABILIZER	10529Kg

RA may take consequential action as per Policy / Procedures.

Case No.:28	Party Name: BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
28 HQRNORM APPLY 00026704 AM22	RLA File : 05AA04008275 AM22	Lic.No/Date: 0511002294 26/04/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. JUSTIFICATION OF MORE THAN 50 % LOADING OF ALUMINIUM HYDROXIDE IN THE EXPORT ALONG WITH DETAILED SPECIFICATION OF EXPORT			

Case No.:29

Party Name: K L J
POLYMERS AND
CHEMICALS LIMITED

Meet No/Date:
NC/7/Meet/Jun/202122/2
07.07.2021

Approved

HQRNORM APPLY
00026706 AM22

RLA File : 05AA04002745
AM22

Lic.No/Date: 0511002295
26/04/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00026706AM22, the Committee decided to ratify following norms:-

29

Export item	Quantity	Import item	Quantity
PE COMPOUND(PE COMPOUND)	600000Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	483000Kg
		ETHYLENE VINYL ACETATE	100200Kg
		SILANE	18000Kg
		DIBUTYL TIN DILAURATE (DBTL)	2400Kg
		DI-CUMYL PEROXIDE (DCP)	2400Kg
		ANTIOXIDANT	6000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:30	Party Name: GOVIND RUBBER LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
30 HQRNORM APPLY 00027231 AM22	RLA File : 302404000041 AM17	Lic.No/Date: 3011000536 27/04/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Reasons with justification for asking more quantity of rubber and other inputs for manufacturing of rubber Bicycle Tubes than fixed in the SION – A 1691.			
b) Production of the Special Natural Rubber Bicycle Tubes vis-à-vis consumption of all the raw material duly certified by the Chartered Accountant for the last three years.			
c) Application of LDPE in the manufacture of tyres, whether it will be used for packaging purpose.			

Dr. P. Kumar
 Dy. Director, Export Promotion
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Case No.:31	Party Name: TANGERINE DESIGN PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQRNORM APPLY 00028321 AM22	RLA File : 05AA04008568 AM22	Lic.No/Date: 0511002323 28/04/2021	
31	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Complete calculation for the requirement of raw materials for the manufacture of Export product indicating net content and wastage of raw materials separately for each type of export product and also for different sizes. 2. Manufacturing process indicating stage wise wastage of raw materials. 3. GSM of synthetic PU leather & specification of Metal Buckle.		

Case No.:32	Party Name: CALCO POLY TECHNIK PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved												
HQRNORM APPLY 00028782 AM22	RLA File : 05AA04008924 AM22	Lic.No/Date: 0511002337 28/04/2021													
32	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00028782 AM22, the Committee decided to ratify the license as under:- <table border="1"> <thead> <tr> <th>Export item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>30 PERCENT GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND</td><td>65000Kg</td><td>GLASS FIBER CHOPPED STRANDS</td><td>19500Kg</td></tr> <tr> <td></td><td></td><td>NYLON 6 CHIPS</td><td>42250Kg</td></tr> </tbody> </table> RA may take consequential action as per Policy / Procedures.			Export item	Quantity	Import item	Quantity	30 PERCENT GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND	65000Kg	GLASS FIBER CHOPPED STRANDS	19500Kg			NYLON 6 CHIPS	42250Kg
Export item	Quantity	Import item	Quantity												
30 PERCENT GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND	65000Kg	GLASS FIBER CHOPPED STRANDS	19500Kg												
		NYLON 6 CHIPS	42250Kg												

Case No.:33	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
33	HQRNORM APPLY 00028132 AM22	RLA File : 03AA04006657 AM22	Lic.No/Date: 0311003371 28/04/2021
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.		

Case No.:34	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
34	HQRNORM APPLY 00028968 AM22	RLA File : 03AA04032986 AM21	Lic.No/Date: 0311003386 29/04/2021
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. NETT WEIGHT OF EACH EXPORT PRODUCT.		

35	Case No.:35	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2	Status: Deferred
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A. P. Kumar
 Dy. Joint Director, Foreign Trade/Dy. DGFT
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

			07.07.2021	
	HQRNORM APPLY 00028969 AM22	RLA File : 03AA04032988 AM21	Lic.No/Date: 0311003387 29/04/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. NETT WEIGHT OF EACH EXPORT PRODUCT.			
	Case No.:36	Party Name: HINDUSTAN ADHESIVES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
36	HQRNORM APPLY 00029083 AM22	RLA File : 05AA04008397 AM22	Lic.No/Date: 0511002344 29/04/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. NETT CONTENT OF IMPORT ITEM NO.2 IN EXPORT.			
	Case No.:37	Party Name: RAYM ETECH PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
37	HQRNORM APPLY 00031280 AM22	RLA File : 03AA04006593 AM22	Lic.No/Date: 0311003506 03/05/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. EXACT SPECIFICATION AND GRADE OF EXPORT AND HOW IT IS DIFFRENT FROM IMPORT JUSTIFICATION FOR WASTAGE CLAIMED.			
	Case No.:38	Party Name: HIGHRANGE RUBBER AND COIR PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
38	HQRNORM APPLY 00034239 AM22	RLA File : 10AA04001097 AM22	Lic.No/Date: 1011000270 06/05/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. Manufacturing process indicating stage wise wastage of raw materials both imported and indigenous.			
	2. NOC from MoEF & CC for the import of Rubber Crumb or chips or granules.			
	3. Complete calculation for the requirement of Raw materials (both imported and indigenous) indicating wastage separately.			
	Case No.:39	Party Name: HINDUSTAN ADHESIVES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
39	HQRNORM APPLY 00035120 AM22	RLA File : 05AA04004412 AM22	Lic.No/Date: 0511002484 06/05/2021	

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. NETT CONTENT OF IMPORT ITEM NO.2 IN EXPORT.
2. EXACT AND SPECIFIC NAME OF IMPORT ITEM NO.2 WITH CATALOGUE.
3. WASTAGE AT EACH STEP OF MANUFACTURING.

Case No.:40	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
40 HQRNORM APPLY 00034799 AM22	RLA File : 34AA04000962 AM22	Lic.No/Date: 3411000538 07/05/2021	
Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.			

Case No.:41	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/20212 2/2 07.07.2021	Approved
HQRNORM APPLY 00036298 AM22	RLA File : 03AA04007510 AM22	Lic.No/Date: 0311003670 09/05/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036298AM22, the Committee decided to ratify following norms:-			

Export Item	Qty	S.No.	Import Item	QTY (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE	2.878

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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

			BEADWIRE)	
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:42	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved	
HQRNORM APPLY 00036290AM22	RLA File : 03AA04007604 AM22	Lic.No/Date: 0311003663 09/05/2021		
42 Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036290 AM22, the Committee decided to ratify following norms:-				
Export Item	Qty	S.No.	Import Items	Qty (Kg)

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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.(Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Dilip Kumar

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विदेश व्यापार महासंचालक/DGFT
कृषि एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			TOTAL	100.995
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:43	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00036299AM22	RLA File : 03AA04007638 AM22	Lic.No/Date: 0311003671 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036299AM22, the Committee decided to ratify following norms:-

Export Item	QTY	Sr. No.	Import items	QTY (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088
		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003

A. L. P. Kumar
 Dy. Director General of Foreign Trade / Dy. DGFT
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134
		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:44	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00036291 AM22	RLA File : 03AA04007421 AM22	Lic.No/Date: 0311003664 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036291AM22, the Committee decided to ratify following norms:-

44	Export Item	Qty	S.No.	Import Items	Qty (Kg)
	New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon(Total Quantity to be exported 5,576,000.00	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
			2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
			3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
			4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
			5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
			6	CARBON BLACK	27.536

A. L. P. Kumar

DR. A. L. P. KUMAR
उद्योग नियंत्रण विभाग, विदेश व्यापार/Dy. DGFT
विदेश व्यापार, मंत्रालय/Ministry of Commerce & Industry
वाणिज्य एवं उद्योग मंत्रालय
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

kgs)	7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
	9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
	10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
	11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
	12	RUBBER CHEMICAL :ACCELERATOR	0.521
	13	RUBBER CHEMICAL :RETARDERS	0.088
	14	ZINC OXIDE	1.768
	15	STEARIC ACID	1.063
	16	MICROCRYSTALLINE PETROLEUM WAX	0.827
	17	PRECIPITATED SILICA	0.003
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
	19	PHENOLIC TACKIFIER RESIN	0.230
	20	INSOLUBLE SULPHUR	0.134
	21	PROCESSING ADDITIVES	0.560
	22	HOMOGENIZING AGENT	0.005
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
	TOTAL		95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:45	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
45 HQRNORM APPLY 00036300 AM22	RLA File : 03AA04007639 AM22	Lic.No/Date: 0311003672 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036300AM22, the Committee decided to ratify following norms:-

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 Dy. DGFT
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 निर्यात व्यापार, मंत्रालय/Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
		6	CARBON BLACK	27.536
		7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		12	RUBBER CHEMICAL :ACCELERATOR	0.521
		13	RUBBER CHEMICAL :RETARDERS	0.088
		14	ZINC OXIDE	1.768
		15	STEARIC ACID	1.063
		16	MICROCRYSTALLINE PETROLEUM WAX	0.827
		17	PRECIPITATED SILICA	0.003
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		19	PHENOLIC TACKIFIER RESIN	0.230
		20	INSOLUBLE SULPHUR	0.134
		21	PROCESSING ADDITIVES	0.560
		22	HOMOGENIZING AGENT	0.005
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

Dilip Kumar
 Director / DILIP KUMAR
 उप निदेशक निर्यात व्यापार/Dy. DGFT
 निर्यात व्यापार, मन्त्रालय/निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	95.407

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:46	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00036292 AM22	RLA File : 03AA04007945 AM22	Lic.No/Date: 0311003665 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036292AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.(Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	15	ZINC OXIDE	1.784
	16	STEARIC ACID	0.884
	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:47	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
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HQRNORM APPLY 00036301 AM22	RLA File : 03AA04007531 AM22	Lic.No/Date: 0311003673 09/05/2021
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Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036301AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 /	1.723

Dilip Kumar

MR. DILIP KUMAR / DILIP KUMAR
एवं उपनिदेशक निदेश व्यापार/Dy. DGFT
निदेश व्यापार, मन्त्रालय/Ministry of Commerce & Industry
कृषि एवं उद्योग मन्त्रालय
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

exported 4,000,000.00 kgs)		1723 / 1783	
	6	CARBON BLACK	29.579
	7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
	9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
	10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
	13	RUBBER CHEMICAL :ACCELERATOR	0.681
	14	RUBBER CHEMICAL :RETARDERS	0.124
	15	ZINC OXIDE	1.784
	16	STEARIC ACID	0.884
	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

48	Case No.:48	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
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Dilip Kumar
 निदेशक, उद्योग/ DILIP KUMAR
 उद्योग मंत्रालय निदेशक/ Dy. DGFT
 निदेशक व्यापार सहायक निदेशक/ DGFT
 वित्तिय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQRNORM APPLY
00036293 AM22RLA File : 03AA04007970
AM22Lic.No/Date: 0311003666
09/05/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036293AM22, the Committee decided to ratify following norms:-

Export Item	QTY	Sr. No.	Import items	QTY (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.(Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
		19	PHENOLIC TACKIFIER RESIN	0.636
		20	INSOLUBLE SULPHUR	0.330
		21	PROCESSING ADDITIVES	0.513
		22	HOMOGENIZING AGENT	0.429
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

A. C. P. Kumar

उप निदेशक, निर्यात प्रचार/ Dy. DGFT
निर्यात प्रचार, प्रशिक्षण विभाग/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:49	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00036294 AM22	RLA File : 03AA04007615 AM22	Lic.No/Date: 0311003667 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036294 AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.(Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884

Delip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप निदेशक विदेश व्यापार/Dy. DG
 विदेश व्यापार, निदेशालय/DO
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:50	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQRNORM APPLY 00036296 AM22	RLA File : 03AA04007942 AM22	Lic.No/Date: 0311003668 09/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036296 AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723

Dilip Kumar
 दिदीप कुमार/DILIP KUMAR
 उप महासंचालक विदेश व्यापार/Dy. Dir.
 विदेश व्यापार मन्त्रालय/Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

kgs)	6	CARBON BLACK	29.579
	7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
	9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
	10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
	11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
	13	RUBBER CHEMICAL :ACCELERATOR	0.681
	14	RUBBER CHEMICAL :RETARDERS	0.124
	15	ZINC OXIDE	1.784
	16	STEARIC ACID	0.884
	17	MICROCRYSTALLINE PETROLEUM WAX	0.877
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
	19	PHENOLIC TACKIFIER RESIN	0.636
	20	INSOLUBLE SULPHUR	0.330
	21	PROCESSING ADDITIVES	0.513
	22	HOMOGENIZING AGENT	0.429
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

51	Case No.:51	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
	HQ File : HQRNORMAPPLY	RLA File : 03AA04008270	Lic.No/Date:	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप मंडालनिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार मंडालनिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

00036297AM22

AM22

0311003669

09/05/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00036297 AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,750,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.021
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.897
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.173
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.835
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.198
		7	CARBON BLACK	26.854
		8	NYLON TYRE CORD FABRIC (DIPPED)	8.069
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.084
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.028
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.042
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.563
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.001
		14	RUBBER CHEMICAL :ACCELERATOR	0.586
		15	RUBBER CHEMICAL :RETARDERS	0.102
		16	ZINC OXIDE	1.901
		17	STEARIC ACID	1.095
		18	MICROCRYSTALLINE PETROLEUM WAX	0.801
		19	PRECIPITATED SILICA	0.106
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.633



दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DC, F
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	21	PETROLEUM TACKIFIER RESIN	0.009
	22	PHENOLIC TACKIFIER RESIN	0.585
	23	INSOLUBLE SULPHUR	0.161
	24	SILANE COUPLING AGENT	0.003
	25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.006
	26	PROCESSING ADDITIVES	0.429
	27	HOMOGENIZING AGENT	0.089
	28	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	29	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	30	BLADDERS (Qty. in Nos.)	0.020
	31	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	98.767

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:52	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
52 HQ File : HQRNORMAPPLY 00037079AM22	RLA File : 06AA04003211 AM21	Lic.No/Date: 0611000378 10/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

53

Case No.:53	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:NC/7/Meet/Jun/20212 2/2 07.07.2021	Approved	
HQ File : HQRNORMAPPLY 00037699AM22	RLA File : 03AA04007408 AM22	Lic.No/Date:0311003705 11/05/2021		
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00037699 AM22, the Committee decided to ratify following norms:-				
Export Item	Qty	S.No.	Import Items	Qty (Kg)
New Pneumatic Tyres	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप सहायक निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार सहायक निदेशक/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
	6	CARBON BLACK	27.536
	7	NYLON TYRE CORD FABRIC (DIPPED)	6.885
	8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
	9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
	10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
	11	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
	12	RUBBER CHEMICAL :ACCELERATOR	0.521
	13	RUBBER CHEMICAL :RETARDERS	0.088
	14	ZINC OXIDE	1.768
	15	STEARIC ACID	1.063
	16	MICROCRYSTALLINE PETROLEUM WAX	0.827
	17	PRECIPITATED SILICA	0.003
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
	19	PHENOLIC TACKIFIER RESIN	0.230
	20	INSOLUBLE SULPHUR	0.134
	21	PROCESSING ADDITIVES	0.560
	22	HOMOGENIZING AGENT	0.005
	23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	25	BLADDERS (Qty. in Nos.)	0.020
	26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	95.407


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:54	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00037703AM22	RLA File : 03AA04007986 AM22	Lic.No/Date:0311003707 11/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00037703 AM22, the Committee decided to ratify following norms:-

Export Item	Qty	S.No.	Import items	Qty (Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
		6	CARBON BLACK	29.579
		7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
		8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
		9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
		13	RUBBER CHEMICAL :ACCELERATOR	0.681
		14	RUBBER CHEMICAL :RETARDERS	0.124
		15	ZINC OXIDE	1.784
		16	STEARIC ACID	0.884
		17	MICROCRYSTALLINE PETROLEUM WAX	0.877
		18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE	4.035

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		WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
19		PHENOLIC TACKIFIER RESIN	0.636
20		INSOLUBLE SULPHUR	0.330
21		PROCESSING ADDITIVES	0.513
22		HOMOGENIZING AGENT	0.429
23		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
24		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
25		BLADDERS (Qty. in Nos.)	0.020
26		ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:55	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQ File : HQRNORMAPPLY 00040569AM22	RLA File : 03AA04010408 AM22	Lic.No/Date: 0311003796 13/05/2021	
55	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	1. % composition of export product and wastage applied. 2. Complete technical details as per Appendix 4E. 3. Past production – consumption data certified by CA/CE for last 3 years.		

Case No.:56	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQ File : HQRNORMAPPLY 00040681AM22	RLA File : 03AA04007329 AM22	Lic.No/Date: 0311003799 14/05/2021	
56	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.		

57 Case No.:57	Party Name:	Meet No/Date:	Status:
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 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

	INTERNATIONAL CONVEYORS LTD.	NC/7/Meet/Jun/202122/2 07.07.2021	Deferred
HQ File : HQRNORMAPPLY 00040683AM22	RLA File : 03AA04007321 AM22	Lic.No/Date: 0311003800 14/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:58	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQ File : HQRNORMAPPLY 00041173AM22	RLA File : 03AA04010384 AM22	Lic.No/Date: 0311003806 14/05/2021	
58	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	1. Complete composition of export item showing both imported and indigenous items, with wastage applied. 2. Complete technical details as per Appendix 4E. 3. Past production – consumption data certified by CA/CE for last 3 years.		

Case No.:59	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00042124AM22	RLA File : 03AA04010476 AM22	Lic.No/Date: 0311003835 17/05/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00042124AM22, the Committee decided to ratify following norms:-			

Export Items	Quantity	Import Items	Qty. Recommended per Kg of Resultant Products
59 RUBBER COMPOUNDED SHEETS	6,00,000 Kgs	1. NATURAL RUBBER	0.180
		2. EPDM RUBBER	0.300
		3. ZINC OXIDE	0.021
		4. ANTIOXIDANT – KUMANOX/IONOL	0.006
		5. ACCELERATORS : CBS	0.010
		6. ACCELERATORS : TMTD	0.005
		7. CARBON BLACK	0.120
		8. BASE OIL T-110	0.016
		9. CONSUMABLES : SILICON EMULSION	0.006

Note : There should be a Value Cap on Antioxidant/Accelerators as per general Note 8 of the Hand Book of Procedure, Vol.II.

RA may take consequential action as per Policy / Procedures.

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Case No.:60	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00042245AM22	RLA File : 03AA04007912 AM22	Lic.No/Date: 0311003824 17/05/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00042245AM22, the Committee decided to ratify following norms:-			
Export Items	Quantity	Import items	Qty. Recommended in kg per Kg of Resultant Products
60 RUBBER FLOOR COVERINGS & MATS	400,000 Kgs	1. NATURAL RUBBER	0.210
		2. EPDM SYNTHETIC RUBBER	0.215
		3. ZINC OXIDE	0.021
		4. ANTIOXIDANT	0.009
		5. ACCELERATORS	0.008
		6. TITANIUM DI-OXIDE	0.025
		7. COUPLING AGENT : SI-69	0.005
		8. CONSUMABLES : SILICON EMULSION	0.007
		9. BASE OIL T-110	0.067
Note : There should be a Value Cap on Antioxidant/Accelerators as per general Note 8 of the Hand Book of Procedure, Vol.II.			
RA may take consequential action as per Policy / Procedures.			

Case No.:61	Party Name: POLYCAB INDIA LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
61 HQ File : HQRNORMAPPLY 00042301AM22	RLA File : 03AA04027430 AM21	Lic.No/Date: 0311003851 17/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:62	Party Name: AVERY DENNISON (INDIA) PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
62 HQ File : HQRNORMAPPLY 00045282AM22	RLA File : 05AA04013580 AM22	Lic.No/Date: 0511002680 18/05/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Specification and nature of item XPE 676. 2. Complete calculation for requirement of the raw materials for each type of export item, giving separately wastage of imported and indigenous items.			

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63	Case No.:63	Party Name: POLYCAB INDIA LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
	HQ File : HQRNORMAPPLY 00045843AM22	RLA File : 03AA04015607 AM22	Lic.No/Date: 0311003914 19/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

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Case No.:64	Party Name: STIC ON PAPERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00045906AM22	RLA File : 09AA04002769 AM22	Lic.No/Date: 0911000867 19/05/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00045906AM22, the Committee decided to ratify following norms:-			
Export item	Quantity	Import item	Quantity per square metre of export
SELF ADHESIVE FILM BOPP CLEAR/ TRANSPARENT (125 GSM +/-10PERCENT	300000Sq.mt	BOPP FILM – 50 microns +/- 10% - CLEAR/TRANSPARE NT- VARIOUS WIDTHS	1.04Sq.mt
		RELEASE BASE PAPER GLASSINE-60 GSM	1.04Sq.mt
		ADHESIVE (Water Based)/ Acrylic Emulsion	0.024 kg.
		SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA may take consequential action as per Policy/Procedures.

65	Case No.:65	Party Name: STIC ON PAPERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	approved				
	HQ File : HQRNORMAPPLY 00045913AM22	RLA File 09AA04002768 AM22	Lic.No/Date: 0911000868 19/05/202					
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00045913AM22, the Committee decided to ratify following norms:-								
<table><tr><td>Export item</td><td>Quantity</td><td>Import item</td><td>Quantity per</td></tr></table>					Export item	Quantity	Import item	Quantity per
Export item	Quantity	Import item	Quantity per					

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			square metre of export
SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10PERCENT)	500000Sq.mt	BOPP FILM – 60 microns -	1.04Sq.mt
		RELEASE BASE PAPER GLASSINE-60 GSM	1.04Sq.mt
		ADHESIVE (Water Based)/ Acrylic Emulsion	0.024 kg.
		SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA may take consequential action as per Policy / Procedures.

Case No.:66	Party Name: KANPUR PLASTIPACK LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00046045 AM22	RLA File : 06AA04001303 AM22	Lic.No/Date 0611000398 19/05/2021	

66 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00046045 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PE LINER	35000Kg	LLDPE	36750Kg

RA may take consequential action as per Policy / Procedures.

Case No.:67	Party Name: STIC ON PAPERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00046527 AM22	RLA File : 09AA04002767 AM22	Lic.No/Date: 0911000874 20/05/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00046527AM22, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10PERCENT)	500000Sq.mt	POLYPROPYLENE FILM-80 MICRONS-	1.04Sq.mt
		RELEASE BASE PAPERGLASSINE- 60 GSM	1.04Sq.mt
		ADHESIVE (Water Based)/ Acrylic Emulsion	0.024 kg.
		SILICON	Not allowed as no past consumption data is given and

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		it is also not mentioned in SION
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RA may take consequential action as per Policy / Procedures.

Case No.:68	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
68 HQ File : HQRNORMAPPLY 00047878 AM22	RLA File : 07AA04003014 AM22	Lic.No/Date: 0711001148 21/05/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. DETAILS OF INDIGINIOUS INPUT WITH QTY.			

Case No.:69

Party Name: IWI
STATIONERY PRIVATE
LIMITED

Meet No/Date:
NC/7/Meet/Jun/202122/2
07.07.2021

Approved

HQ File : HQRNORMAPPLY
00048946 AM22

RLA File : 03AA04016967
AM22

Lic.No/Date:
0311003996 23/05/2021

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00048946 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
SPORTS WATER BOTTLE (PLASTIC)(SPORTS WATER BOTTLE (PLASTIC) NET CONTENT : 1) POLYPROPYLEN GRANULES : 78,854.29 KGS. 2) ABS POWDER/ GRANULES : 5,500.00 KGS.3) LDPE GRANULES : 5,012.86 KGS.)	500000Nos	POLYPROPYLEN GRANULES	82797Kg
		ABS POWDER/GRANULES	5775Kg
		LDPE GRANULES	5263Kg

RA may take consequential action as per Policy / Procedures.

Case No.:70	Party Name: CLEENA INDUSTRIES PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
70 HQ File : HQRNORMAPPLY 00049120 AM22	RLA File : 05AA04016232 AM22	Lic.No/Date:0511002758 24/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:71	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
71 HQ File : HQRNORMAPPLY 00049393 AM22	RLA File : 03AA04014696 AM22	Lic.No/Date: 0311004020 24/05/2021	

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Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to ratify the norms on repeat basis as per Technical Expert Consultant) given in Case No. 6/17/87-ALC1/2019 in the Norms Committee-VII Meeting No. 7 held on 07.10.2020:-

Export item	Quantity	Import item	Quantity
Polyether Polyol (R 180)	1Kg	Diethylene Glycol	0.0607Kg
		Propylene Oxide	0.3206Kg

RA may take consequential action as per Policy/ Procedures.

Case No.:72	Party Name: HYDRAGUARD INTERNATIONAL PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
HQ File : HQRNORMAPPLY 00049725 AM22	RLA File : 04AA04004187 AM22	Lic.No/Date: 0411000882 24/05/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00049725 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
NYLON SLEEVE SLEEVING Polymaides in Primary Form - Others(- Polymaides in Primary Form -Others)	123810Kg	NYLON YARN	126286Kg

RA may take consequential action as per Policy / Procedures.

Case No.:73	Party Name: CEAT LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
73 HQ File : HQRNORMAPPLY 00100038 AM22	RLA File : 03AA04033007 AM21	Lic.No/Date: 0311004057 25/05/2021	

Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.

Case No.:74	Party NameEXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
HQ File : HQRNORMAPPLY 00100070 AM22	RLA File : 03AA04017815 AM22	Lic.No/Date:0311004062 25/05/2021	

74 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Complete composition of export item showing both imported and indigenous items, with wastage applied.
2. Complete technical details as per Appendix 4E.
3. Past production – consumption data certified by CA/CE for last 3 years.

75 Case No.:75	Party Name: GULF OIL LUBRICANTS INDIA LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
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Udyog Bhawan, New Delhi

HQ File : HQRNORMAPPLY 00099241 AM22	RLA File : 03AA04014921 AM22	Lic.No/Date: 0311004036 25/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:76	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
76 HQ File : HQRNORMAPPLY 00099435 AM22	RLA File : 34AA04000996 AM22	Lic.No/Date: 3411000627 25/05/2021	
Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.			

Case No.:77	Party Name: GUJARAT RAFFIA INDUSTRIES LIMITED	Meet No/Date:NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
77 HQ File : HQRNORMAPPLY 00099616 AM22	RLA File : 08AA04003689 AM22	Lic.No/Date: 0811001572 25/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:78	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
78 HQ File : HQRNORMAPPLY 00099893 AM22	RLA File : 07AA04002260 AM22	Lic.No/Date: 0711001168 25/05/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Specific name of import item No.3 with catalouge.			

Case No.:79	Party Name: CEAT Limited	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
79 HQ File : HQRNORMAPPLY 00100037AM22	RLA File : 03AA04033055 AM21	Lic.No/Date: 0311004056 25/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:80	Party Name: ADVANCE BIOMATERIAL COMPANY PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
80 HQ File : HQRNORMAPPLY 00100555 AM22	RLA File : 03AA04018310 AM22	Lic.No/Date: 0311004081 27/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

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Udyog Bhawan, New Delhi

	Case No.:81	Party Name: CEAT LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
81	HQ File : HQRNORMAPPLY 00100871 AM22	RLA File : 03AA04033053 AM21	Lic.No/Date:0311004085 27/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

	Case No.:82	Party Name: ATUL LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
82	HQ File : HQRNORMAPPLY 00101028 AM22	RLA File 08AA04004766 AM22	Lic.No/Date: 0811001590 27/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.				

	Case No.:83	Party Name: AVANTI OVERSEAS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
83	HQ File : HQRNORMAPPLY 00101387AM22	RLA File : 05AA04018539 AM22	Lic.No/Date: 0511002841 27/05/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

	Case No.:84	Party Name: TANGERINE DESIGN PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
84	HQ File : HQRNORMAPPLY 00101413 AM22	RLA File : 05AA04019439 AM22	Lic.No/Date: 0511002850 27/05/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Complete calculation for the requirement of raw materials for the manufacture of Export product indicating net content and wastage of raw materials separately for each type of export product and also for different sizes. 2. Manufacturing process indicating stage wise wastage of raw materials. 3. GSM of synthetic PU leather & specification of Metal Buckle.				

	Case No.:85	Party Name: VACMET INDIA LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
85	HQ File : HQRNORMAPPLY 00103239 AM22	RLA File : 06AA04001435 AM22	Lic.No/Date: 0611000432 31/05/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. PRODUCTION/CONSUMPTION DATA FOR LAST TWO YEARS DULY CERTIFIED WITH GST AUTHOURTIES.				

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 नाणिक्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

86	Case No.:86	Party Name: CEAT LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
	HQ File : HQRNORMAPPLY 00104534 AM22	RLA File : 03AA04033115 AM21	Lic.No/Date: 0311004193 01/06/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

87	Case No.:87	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
	HQ File : HQRNORMAPPLY 00104809 AM22	RLA File : 03AA04020431 AM22	Lic.No/Date: 0311004207 01/06/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. Complete composition of export item showing both imported and indigenous items, with wastage applied. 2. Complete technical details as per Appendix 4E. 3. Past production – consumption data certified by CA/CE for last 3 years.			

88	Case No.:88	Party Name: SUVJAY INDUSTRIES INDIA LLP	Meet No/Date:NC/7/Meet/Jun/20212 2/2 07.07.2021	approved
	HQ File : HQRNORMAPPLY 00104956 AM22	RLA File : 08AA04003586 AM22	Lic.No/Date: 0811001571 02/06/2021	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00104956 AM22, the Committee decided to ratify the license as under:-			
	Export item	Quantity	Import item	Quantity
	PLASTIC SHEET ROLL Made of pet resin	100000Kg	PET RESIN CHIPS	102000Kg
	RA may take consequential action as per Policy / Procedures.			

89	Case No.:89	Party Name: HARTEX RUBBER PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
	HQ File : HQRNORMAPPLY 00105517 AM22	RLA File : 09AA04001629 AM22	Lic.No/Date: 0911000998 02/06/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

90	Case No.:90	Party Name: SANGHVI TECHNO PRODUCTS	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
	HQ File : HQRNORMAPPLY 00106899 AM22	RLA File : 08AA04005937 AM22	Lic.No/Date: 0811001663 04/06/2021	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00106899 AM22, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PTFE ARTICLE	4762Kg	PTFE SHEET	4857Kg

RA may take consequential action as per Policy / Procedures.

Case No.:91	Party Name: K L J POLYMERS AND CHEMICALS LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Approved
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HQ File : HQRNORMAPPLY 00107105 AM22	RLA File : 05AA04020437 AM22	Lic.No/Date:0511002973 04/06/2021
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Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00107105AM22, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
PE COMPOUND	600000Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	483000Kg
		ETHYLENE VINYL ACETATE	100200Kg
		SILANE	18000Kg
		DIBUTYL TIN DILAUATE (DBTL)	2400Kg
		DI-CUMYL PEROXIDE (DCP)	2400Kg
		ANTIOXIDANT	6000Kg

RA may take consequential action as per Policy / Procedures

Case No.:92	Party Name: LOXIM INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
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92 HQ File : HQRNORMAPPLY 00107645 AM22	RLA File : 08AA04005578 AM22	Lic.No/Date: 0811001673 04/06/2021
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Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

Case No.:93	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
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93 HQ File : HQRNORMAPPLY 00109008 AM22	RLA File : 03AA04018528 AM22	Lic.No/Date: 0311004392 07/06/2021
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Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.

Case No.:94	Party Name: IMPEL EXPORTS	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
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94 HQ File : HQRNORMAPPLY 00109581 AM22	RLA File : 07AA04005876 AM22	Lic.No/Date: 0711001275 08/06/2021
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Decision : The committee considered the case as per agenda and decided to refer the case to

A. G. P. Kumar

विदेशी व्यापार/उद्योग नियंत्रण
उप निदेशक विदेश व्यापार/Dy DGFT
विदेश व्यापार, मंडलनिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi

Technical Expert (Consultant) for examination and deferred the case.

Case No.:95	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
95 HQ File : HQRNORMAPPLY 00109703 AM22	RLA File : 03AA04023608 AM22	Lic.No/Date: 0311004421 08/06/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:96	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
96 HQ File : HQRNORMAPPLY 00110588 AM22	RLA File : 34AA04002176 AM22	Lic.No/Date: 3411000705 09/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.EXACT SPECIFICATION OF EXPORT INDICATING % SOLID CONTENT AND IF IT IS LATEX THEN ITS QUANTITY AND % DRC.			

Case No.:97	Party Name: SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date: NC/7/Meet/Jun/202122/2 07.07.2021	Status: Deferred
97 HQ File : HQRNORMAPPLY 00110594 AM22	RLA File : 34AA04002181 AM22	Lic.No/Date: 3411000706 09/06/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.EXACT SPECIFICATION OF EXPORT INDICATING % SOLID CONTENT AND IF IT IS LATEX THEN ITS QUANTITY AND % DRC.			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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